

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

OA 1501 of 1996

Date of Order : 23-03-2007

Present : Hon'ble Mr. N.D. Dayal, Administrative Member
Hon'ble Dr. D.K. Sahu, Judicial Member

Karuna Pramanik
-VS-
South Eastern Railway

For the Applicant : None

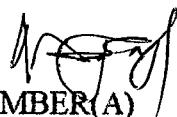
For the Respondents : None

ORDER

PER MR. N.D. DAYAL AM:

None appears for either side. This is a matter of 1996. It appears that the applicant is no longer interested in pursuing the matter. The O.A. is, therefore, dismissed
for default of both sides.

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MEMBER(J)


MEMBER(A)

DKN